रजिस्ट्री सं. डी.एल.- 33004/99 REGD. No. D. L.-33004/99

भारत का राजपत्र
The Gazette of India

सी.जी.-डी.एल.-अ.-29072020-220739
CG-DL-E-29072020-220739

असाधारण
EXTRAORDINARY
भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)
प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 2181] नई दिल्ली, मंगलवार, जुलाई 28, 2020/श्रावण 6, 1942
No. 2181] NEW DELHI, TUESDAY, JULY 28, 2020/SRAVANA 6, 1942

okf.kT; ,oa m|ksx ea=ky;

¼okf.kT; foHkkx½

¼fons'k O;kikj egkfuns'kky;½

vf/klwpuk

नई दिल्ली, 28 जुलाई, 2020

la- 21@2015&2020

fo"k;% iflZuy izksVsD'ku bfDoiesaV@ekLd dh fu;kZr uhfr esa la'kks/kuA

dk-vk- 2471¼v½-&विदेश व्यापार नीति, 2015–20 के पैरा 1.02 और 2.01 के साथ पठित यथा संशोधित, विदेश व्यापार (विकास एवं विनियमन) अधिनियम 1992 (1992 की संख्या 22) की धारा 3 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए केन्द्र सरकार एतद्द्वारा पर्सनल प्रोटेक्शन इक्विपमेंट/मास्क के निर्यात के संबंध में पूर्व के संशोधनों को समाहित करते हुए आईटीसी (एचएस) निर्यात नीति 2018 की अनुसूची 2 का संशोधन करने वाली fnukad 29-06-2020 dh vf/klwpuk la- 16 ds lkFk ifBr fnukad 21-07-2020 dh vf/klwpuk la- 20 में निम्नानुसार संशोधन करती है:–

Øe la-	vkbZVhlh ,p,l dksM	fooj.k	fu;kZr uhfr	uhfrxr 'krsa
207 क	901850	किट के भाग के रूप में या अलग–अलग मदों के रूप में निर्यातित निम्नलिखित पर्सनल प्रोटेक्शन इक्विपमेंट (पीपीई)–		
		1- सभी वर्ग/श्रेणियों के मेडिकल कवर–ऑल ¼lftZdy Mªsl] vkblksys'ku ,izkWUl] lftZdy	निषिद्ध	मेडिकल कवर–ऑल जैसे कि सर्जिकल ड्रैप्स, आईसोलेशन एप्रोन्स, सर्जिकल रैप और

	901890 9020 392690 621790 630790	j:i vkj ,Dl&j: xkmu dk NkM+dj½		एक्स–रे गाउन मुक्त रूप से निर्यात योग्य है।
		2. कोविड–19 हेतु मेडिकल कवर–ऑल	प्रतिबंधित	कोविड–19 हेतु मेडिकल कवर–ऑल के 50 लाख इकाई का मासिक निर्यात कोटा
		3. मेडिकल गॉगल्स	izfrcaf/kr	esfMdy xkxYl d: 20 yk[k bdkbZ dk ekfld fu;kZr dksVk
		4. नॉन–मेडिकल/नॉन सर्जिकल मास्क के अलावा सभी मास्क (कॉटन, सिल्क, वूल, पॉलिएस्टर, नायलॉन, रेयान, विस्कोस–निट्टड, वोवन या ब्लेंडेड)	निषिद्ध	नॉन–मेडिकल/नॉन सर्जिकल मास्क (कॉटन, सिल्क, वूल, पॉलिएस्टर, नायलॉन, रेयान, विस्कोस–निट्टड, वोवन या ब्लेंडेड) निर्यात हेतु मुक्त रूप से अनुमत है।
		5. 2/3 प्लाई सर्जिकल मास्क	izfrcaf/kr	4 djksM+ 2@3 IykbZ lftZdy ekLd dk ekfld fu;kZr dksVk
		6. नाईट्राइल/एनबीआर ग्लोव्स	प्रतिबंधित	
		7. फेस शील्ड्स	eqDr	Qsl 'khYM eqDr :Ik ls fu;kZr ;ksX; gSA

2-bl vf/klwpuk dk izHkko%

fnukad 29-06-2020 dh vf/klwpuk la- 16 ds lkFk ifBr fnukad 21-07-2020 dh vf/klwpuk la- 20 dks bl lhek rd la'kksf/kr fd;k x;k gS fd 2@3 IykbZ lftZdy ekLd] esfMdy xkxYl dh fu;kZr uhfr dks "निशिद्ध" से सं'kksf/kr djds Þizfrcaf/krß Js.kh fd;k x;k gS vkSj Qsl 'khYM dk fu;kZr ÞeqDrß dj fn;k x;k gSA

VhM ukfVl esa vyx ls tkjh fd, tkus okys ekunaM ds vuqlkj ik= vkosndksa gsrq fu;kZr ykblsal tkjh djus ds fy, 2@3 IykbZ lftZdy ekLd gsrq 4 djksM+ bdkbZ izfr ekg vkSj esfMdy xkxYl gsrq 20 yk[k bdkbZ izfr ekg dk ekfld fu;kZr dksVk fu/kkZfjr fd;k x;k gSA

[फा. सं. 01/91/180/21/एएम–20/ईसी/ई–21933]

अमित यादव, महानिदेशक, विदेश व्यापार एवं पदेन अपर सचिव

MINISTRY OF COMMERCE AND INDUSTRY

(Department of Commerce)

(DIRECTORATE GENERAL OF FOREIGN TRADE)

NOTIFICATION

New Delhi, the 28th July, 2020

No. 21 /2015—2020

Subject: - Amendment in Export Policy of Personal Protection Equipment/Masks

S.O. 2471(E).—In exercise of powers conferred by Section 3 of the Foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended, read with Para 1.02 and 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes following amendment in the **Notification No. 20 dated 21.07.2020 read with Notification No. 16 dated 29.06.2020** amending the Schedule 2 of the ITC (HS) Export Policy 2018 related to the export of Personal Protection Equipments/Masks, **incorporating earlier amendments,** as under:

Serial Number	ITC HS Codes	Description	Export Policy	Policy Condition
207 A	901850 901890 9020 392690 621790 630790	Following Personal Protection Equipments(PPEs) exported either as part of kits or as individual items -		
		1.Medical Coveralls of all Classes/Categories (Except Surgical drapes, isolation aprons, surgical wraps and X- ray gowns)	**Prohibited**	Medical Coveralls such as Surgical drapes, isolation aprons, surgical wraps and X-ray gowns are freely exportable.
		2. Medical Coveralls for COVID-19	**Restricted**	Monthly export quota of 50 Lakh units of Medical Coveralls for COVID-19
		3. Medical Goggles	**Restricted**	**Monthly export quota of 20 Lakh units of Medical Goggles**
		4.All masks other than Non-medical/non-surgical masks (cotton, silk, wool, polyester, Nylon, Rayon, Viscose – Knitted, Woven or Blended)	Prohibited	Non-medical/non-surgical masks (cotton, silk, wool, polyester, Nylon, Rayon, Viscose – Knitted, Woven or Blended) are allowed freely for export.
		5. 2/3 Ply Surgical Masks	**Restricted**	**Monthly Export Quota of 4 Crore 2/3 Ply surgical masks**
		6. Nitrile/NBR Gloves	Prohibited	
		7. Face Shields	**Free**	**Face Shields are freely exportable**

2. **<u>Effect of this Notification:</u>**

Notification No. 20 dated 21.07.2020 read with Notification No. 16 dated 29.06.2020 is amended to the extent that the export policy of 2/3 Ply Surgical masks, Medical Goggles is amended from "Prohibited" to "Restricted" category and export of Face Shields has been made "free".

A monthly export quota of 4 crore units per month has been fixed for 2/3 Ply Surgical masks and 20 lakh units per month for Medical Goggles for issuing export licenses to eligible applicants as per the criteria to be separately issued in a Trade Notice.

[F. No. 01/91/180/21/AM20/EC/E-21933]

AMIT YADAV, Director General of Foreign Trade &

Ex-Officio Addl. Secy.

Uploaded by Dte. of Printing at Government of India Press, Ring Road, Mayapuri, New Delhi-110064
and Published by the Controller of Publications, Delhi-110054.

SURENDER MAHADASAM Digitally signed by SURENDER MAHADASAM